

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.05.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2025 of 2023 in Comp. App. (AT) (Ins) No. 609 of 2023	State Bank of India Vs. Navneet Kumar Gupta & Ors.	Prerana Sabarwal
2.	I.A. No. 2071 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Praveen Kumar Kashyap Vs. Avil Menezes	Puneet Bajaj
3.	I.A. No. 2080 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Dauphin Cables Pvt. Ltd. Vs. Praveen Bansal Resolution Professional & Ors.	Manish Paliwal
4.	I.A. No. 2087 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Expo India International Through its Sole Proprietor Shubham Yadav Vs. Vikram Bajaj	Aditya Singh
5.	I.A. No. 2084 of 2023 in Comp. App. (AT) No. __ of 2023	HT Mobile Solutions Ltd. Vs. HT Media Ltd.	Roopali Singh

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By order
-sd/-
Assistant Registrar